

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH, COURT NO. 3**

SERVICE TAX APPEAL NO. 52107 OF 2019

[Arising out of Order-in-Appeal No. DDN/EXCUS/000/2019-20 dated 19.06.2019 passed by the Commissioner (Appeals), CGST, Dehradun]

I K BUILDERS

185, Patel Nagar, Dehradun
117/10, Chander Nagar,
Dehradun

Appellant

Vs.

**COMMISSIONER OF CGST & CENTRAL
EXCISE-DEHRADUN**

Respondent

Appearance:

Present for the Appellant : None

Present for the Respondent: Shri Anant Narain, Authorised Representative

CORAM:

HON'BLE Ms.BINU TAMTA, MEMBER (JUDICIAL)

HON'BLE Ms.HEMAMBIKA R. PRIYA, MEMBER(TECHNICAL)

Date of Hearing /Decision : **10/04/2024**

FINAL ORDER No. 55520 /2024

BINU TAMTA

Despite repeated adjournments, none has appeared on behalf of the appellants. In terms of last order dated 20.02.2024, the department has tried to serve the notice. However as per the report, none is available on the address given. The appeal is accordingly, dismissed.

(BINU TAMTA)

MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)

MEMBER(TECHNICAL)